

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.1562
TO BE ANSWERED ON THE 19TH DECEMBER, 2018

PRIVATE SECTOR IN DEFENCE MANUFACTURING

1562. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of private industries granted license for defence production since 2008 till date State-wise;
- (b) whether the Government owned industries and Public Sector Undertakings (PSUs) were consulted prior to granting licenses to private industries and if so, the details thereof and the reaction of the PSUs thereon;
- (c) the number of Government and Semi-Government industries working in the field of defence production in the country and the quantum of defence products manufactured by these industries since 2010; and
- (d) whether these products have proved successful or failed in the test conducted by army and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1562 FOR ANSWER ON 19.12.2018

(a) The state wise list of number of licenses which have been issued in Defence Industry is enclosed as per Annexure-I. In many cases, a single company applies for multiple licenses as well. The list covers all such cases.

(b) The Industrial License applications are forwarded by licensing authorities to Department of Defence Production for views/ comments. The applications are examined by the Standing Committee on Private Sector Participation in defence production which comprises of representatives from Ordnance Factory Board (OFB) and Defence Public Sector Undertakings (DPSUs). Their views are accordingly considered before sending comments of this Ministry to the licensing authorities.

(c) There are 41 Ordnance Factories (OFs) and 9 Defence Public Sector Undertakings (DPSUs) working in the field of defence production in the country. The Total production by them since 2010-11 is Rs.3,53,439.46 crore.

(d) The Field Evaluation Trials of equipment is carried out prior to the signing of the contract. The contracts are allotted only to those vendors who are successful in trials and meet other provisions of the Defence Procurement Procedure (DPP).

ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1562 FOR ANSWER ON 19.12.2018

State / Union Territories	No. of Industrial Licenses issued since 2008
Andhra Pradesh	6
Chandigarh	2
Dadra & Nagar	1
Delhi	3
Goa	3
Gujarat	28
Haryana	27
Himachal Pradesh	3
Karnataka	57
Kerala	2
Madhya Pradesh	13
Maharashtra	42
Puducherry	1
Punjab	4
Rajasthan	8
Tamil Nadu	16
Telangana	66
Uttar Pradesh	37
Uttarakhand	5
West Bengal	5
Other multiple locations	6
Total	335
